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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

R.A.No.153/1995 in O.A.1141/95  
and MA for condonation of delay

Friday this the 30th day of July, 1999

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. R.K. AHOOJA, ADMINISTRATIVE MEMBER

Govt. of NCT of Delhi and  
another

..Review Applicants

VS

Contable Sahi Ram (No.829/A). Respondent

(Counsel for Review Applicants...Mr.Jog Singh)

The Review Application on circualtion decided and  
the Tribunal delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The respondents in the Original Application  
No.1141/94 has filed this application for a review of  
the final order passed in the Original Application on  
14.9.95. As the Review Application has been filed more  
than three years from the date of the order, they have  
filed a Miscellaneous Application for condonation of  
delay. Going through the application for condonation of  
the long delay, no proper reason is seen mentioned.  
However, we have gone through the order sought to be  
reviewed as also the Review Application. The order was  
passed as agreed to by the counsel on either side. In  
the order it was mentioned that "learned counsel for  
the respondents, when the application came up for  
hearing, fairly conceded that as the departmental  
proceedings as also the criminal prosecution are on the  
basis of identical accusations, the department has no

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objection if the departmental proceedings are kept in abeyance till the disposal of the criminal case."

2. It was on the basis of this submission of the learned counsel on either side that the order sought to be reviewed was passed. Having conceded so, it is not open to the respondents (review applicants) to say that the order is erroneous or that it needs a review. No error apparent on the face of record or any other circumstance which would warrant a review of the order are in existence. Therefore the Review Application and the Miscellaneous Application for condonation of delay are rejected.

Dated the 30th day of July, 1999

~~R.K. Ahuja~~  
R.K. AHOOJA

ADMINISTRATIVE MEMBER

~~A.V. Haridasan~~  
A.V. HARIDASAN

VICE CHAIRMAN

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